

III. A copy each (in English and Hindi) of the following Papers under Section 10 of the Railways Act, 1989:

- (a) Annual Report of the Commission of Railway Safety for the year 2007-2008.
- (b) Statement by the Government accepting the above Report.

[Placed in Library. See No.L.T. 96/15/09]

I. **Accounts (2004-05, 2005-06 and 2006-07) of the Babasaheb Bhimrao Ambedkar University, Lucknow and related papers**

II. **Account (2006-07) of University of Allahabad and related papers**

III. **Report and Accounts (2006-07 and 2007-08) of various educational institutes and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, I lay on the Table:

I. (1) A copy each (in English and Hindi) of the following papers under sub-section (4) of Section 30 of the Babasaheb Bhimrao Ambedkar University Act, 1994:

- (a) Annual Accounts of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the years 2004-2005 and the Audit Report thereon.

[Placed in Library. See No.L.T. 190/15/09]

- (b) Annual Accounts of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the years 2005-2006 and the Audit Report thereon.

[Placed in Library. See No.L.T. 190A/15/09]

- (c) Annual Accounts of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the years 2006-2007 and the Audit Report thereon.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No.L.T. 190B/15/09]

II. (1) A copy (in English and Hindi) under Section 32 of the Allahabad University Act, 2005, of the Annual Accounts of University of Allahabad, for the year 2006-2007 and the Audit Report thereon.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No.L.T. 192/15/09]

III. A copy each (in English and Hindi) of the following papers:—

- (i) Statement giving reasons for not laying the Annual Accounts of the Mizoram University, for the year 2007-2008 within the stipulated period.

[Placed in Library. See No.L.T. 371/15/09]

(ii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan (SSA), Uttarakhand Sabhi Ke Liye Shiksha Parishad, Dehradun, for the year 2007-2008, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No.L.T. 194/15/09]

(iii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan (SSA), U.P. Education for All Project Board, Lucknow, for the year 2007-2008, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No.L.T. 196/15/09]

(iv) (a) Annual Report and Accounts of the Orissa Primary Education Programme Authority (OPEPA), Bhubaneswar, for the year 2006-2007, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No.L.T. 197/15/09]

(v) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan Authority, Punjab, for the year 2007-2008, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No.L.T. 198/15/09]

(vi) (a) Annual Report and Accounts of the Board of Apprenticeship Training (BOAT), Northern Region, Kanpur, for the year 2007- 2008, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Board.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No.L.T. 193/15/09]

(vii) (a) Annual Report and Accounts of the National Institute of Technical Teachers Training and Research (NITTTR), Bhopal, for the year 2007-2008, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No.L.T. 191/15/09]

(viii) (a) Annual Report and Accounts of the School of Planning and Architecture (SPA), New Delhi, for the year 2007-2008, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No.L.T. 195/15/09]

I. Notifications of the Ministry of Finance

II. Report and Accounts (2007-08) of NHB, New Delhi and related papers

III. MOU (2009-10) between Government of India and SPMCIL

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):

Sir, I lay on the Table

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Economic Affairs), under Section 31 of the Securities and Exchange Board of India Act, 1992:

(1) F.No.LAD-NRO/GN/2008-2009/34/154082, dated the 13th February, 2009, publishing the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) (Second Amendment) Regulations, 2009.

(2) No.LAD-NRO/GN/2009-2010/05/163525, dated the 19th May, 2009, publishing the Securities and Exchange Board of India (Investor Protection and Education Fund) Regulations, 2009.

(3) No. LAD-NRO/GN/2009-2010/09/165992, dated the 10th June, 2009, publishing the Securities and Exchange Board of India (Delisting of Equity Shares) Regulations, 2009.

(4) No. LAD/NRO/GN/2009-10/10/166936 dated the 20th June, 2009, publishing the Securities and Exchange Board of India (Facilitation of issuance of Indian Depository Receipts) (Amendment) Regulations, 2009.

[Placed in Library. See No.L.T. 144/15/09]